

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 42**  
Dated Guwahati, the 11<sup>th</sup> of June, 2024

In continuation to Notification No. 05 dated 30-01-2023, it is hereby notified that in  
MAC cases:

- A motor accident takes place in any State under the jurisdiction of the Gauhati High Court and consequently the FIR/FAR/IAR/DAR is filed in **District 'A'** and the claimants file a claim application under Sections 164/166 of the M.V. Act in **District 'B'** in the same State, then the Claims Tribunal in **District 'B'** shall call for the DAR and other relevant documents from the Claims Tribunal in **District 'A'**. After receipt of such requisition, the Claims Tribunal in **District 'A'** shall close the DAR and transfer the DAR to the Claims Tribunal in **District 'B'**.
- A motor accident takes place and consequently the FIR/FAR/IAR/DAR is filed in **District 'A'** of any State under the jurisdiction of the Gauhati High Court and the claimants file a claim application under Sections 164/166 of the M.V. Act in **District 'B'** in a different State under the jurisdiction of the Gauhati High Court, then the Claims Tribunal in **District 'B'** shall call for the DAR and other relevant documents from the Claims Tribunal in **District 'A'**. After receipt of such requisition, the Claims Tribunal in **District 'A'** shall close the DAR and transfer the DAR to the Claims Tribunal in **District 'B'**.

This Notification shall come into effect immediately.

By Order,  
*Sd/- S. K. Poddar*  
**REGISTRAR GENERAL**

**Memo No. HC. III-07/2024/ 2483 - 2523 / G,**  
**Copy to:-**

**Dated the 11<sup>th</sup> June, 2024.**

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, dispur, Guwahati-6.
4. The Secretary (Judicial), Department of Justice & Law, Govt. of Nagaland.
5. The Secretary to the Govt. of Mizoram, Law & Judicial Department.
6. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department.

7. The Registrar (Vig./Admin./Judl./Estt.(i/c)), Gauhati High Court, Guwahati.
8. The Registrar (Itanagar Permanent Bench/Aizawl Bench/Kohima Bench).
9. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
10. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
11. The Member Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member Secretary, Nagaland State Legal Services Authority, Kohima.
13. The Member Secretary, Mizoram State Legal Services Authority, Aizawl.
14. The Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
15. The Registrar, High Court of \_\_\_\_\_.
16. The District & Sessions Judge, \_\_\_\_\_, Assam.
17. The Member / Presiding Officer, MACT, \_\_\_\_\_, Assam.
18. The Director, Judicial Academy, Assam & North Eastern Judicial Officers' Training Institute, Amingaon, Guwahati-31.
19. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
20. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
21. The Secretary, High Court Bar Association, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
22. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
23. The Secretary, Bar Association, Dimapur, Nagaland.
24. The President/Secretary, All Assam Lawyers' Association, Guwahati.
25. The President/Secretary, Lawyers' Association, Guwahati.
26. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
27. The Director, Law Research Institute, Gauhati High Court, Guwahati.
28. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
29. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
30. The Deputy Registrar cum Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
31. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
32. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
33. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
34. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
35. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
36. The Court Manager, Gauhati High Court, Guwahati.
37. The AO (J), \_\_\_\_\_, Section, Gauhati High Court, Guwahati.
38. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
39. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
40. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
41. The Gauhati High Court Notice Boards.

  
**REGISTRAR GENERAL**

11-06-2024